

25016

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 14.03.2018**PROCEEDINGS**

High Court Establishment- filling up of vacancies in the category of Assistant Section Officer, High Court - orders issued

- Read : 1. High Court proceedings No. A6-1103/2017 dated 25.01.2018
2. High Court proceedings No. A6-7861/2017 dated 15.02.2018
3. High Court proceedings No. A5-61894/2015 dated 24.02.2018
4. High Court proceedings No. A6-7861/2017 dated 28.02.2018

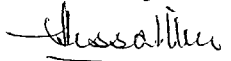
Order No.A2- 428/2017

The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are promoted as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 with effect from the dates and in the vacancies mentioned against their names.

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
1.	Smt. Sibi K. Mathai	26.01.2018	vice Smt. Ameera T. P., Assistant Section Officer, High Court relieved on deputation to Taluk Legal Services Committee, Kozhikode as per the High Court proceedings read (1) above
2.	Smt. Anitha Kumari P. G.	16.02.2018	vice Sri. Renjumon R., Assistant Section Officer, High Court relieved on deputation to Kerala Administrative Tribunal, Thiruvananthapuram as per the High Court proceedings read (2) above

Sl. No.	Name	Date of effect	Vacancy
3.	Smt. Viji P. G.	24.02.2018	vice Sri. T. J. Thomas, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (3) above
4.	Smt. Latha K. G.	24.02.2018	vice Smt. Parvathi S. Nair, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (3) above
5.	Sri. Radhakrishnan T. P.	01.03.2018	vice Sri. Girish S., Assistant Section Officer, High Court relieved on deputation to Kerala Administrative Tribunal, Additional Bench, Ernakulam as per the High Court proceedings read (4) above

(By Order)


Lissamma Joseph Murickan
Assistant Registrar(H.G.)

To

- The persons concerned, High Court
- The Joint Registrars, High Court
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Assistant Registrars concerned and Chief Librarian, High Court
- The Section Heads concerned
- The Finance Wing, High Court
- The 'G' (Accounts - II & III) sections, High Court
- ✓ The IT Section, High Court (for uploading in website)
- The Confidential Assistants to the Registrars, High Court
- The Administrative Records Section, High Court
- The file.